

Scheme to Encourage Rural Sportsmen

1870. SHRI GULAB CHAND
KATARIA:
SHRI NAKUL NAYAK:

Will the PRIME MINISTER be pleased to state:

(a) whether Government have formulated any Scheme to encourage rural sportsmen;

(b) if so, the details thereof; and

(c) the funds allocated to encourage sport in rural areas during 1990-91?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) Apart from the Schemes applicable uniformly to urban and rural areas, the Schemes of 'Grants to Rural Schools for creation of BASIC SPORTS FACILITIES' and 'All India Rural Sports Tournaments' are being operated exclusively to encourage rural sportspersons.

(b) Government assistance is provided, to begin with, upto Rs. 1.00 lakh to one Rural School in each Block under the first of the above 2 Schemes and for holding Block, District and State Level tournaments for the sportspersons from rural areas under the Second.

(c) A provision of Rs. 200 lakhs (Plan) and Rs. 52 lakhs (Non-Plan) has been respectively made for the above Schemes, during 1990-91.

[English]

Land for small schools in Old Delhi

1871. SHRI J.P. AGARWAL: Will the PRIME MINISTER be pleased to state:

(a) whether Government is aware of the fact that in Old Delhi a number of small schools require land for development of education facilities like libraries, reading rooms, auditoriums, playgrounds, etc., and

(b) what measures are proposed to provide the land to those schools?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b). According to the information furnished by the Delhi Administration, most of the schools in the walled city area have facilities such as libraries and reading rooms, but not playgrounds. The Delhi Administration is taking care to provide basic facilities at the time of opening of new schools. However, due to scarcity of land, extension of facilities in schools situated in the walled city area is not possible.

[Translation]

Cracks in Khajuraho Temples Due to Noise

1872. SHRI LOKENDRA SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether Archaeological Department had suggested to Government that the sound of passing aeroplanes near by the famous temples of Khajuraho is causing adverse effect on them as a result of which these temples can develop Cracks;

(b) if so, whether Government have taken any decision to shift the air-port at some distance from Khajuraho; and

(c) if not, whether the Government propose to prepare a report in this regard so that such damages may be avoided?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DE-

VELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (c). Following apprehensions expressed in the press in 1981 about the possible adverse effects and development of cracks in the Temples of Khajuraho by the sound vibrations caused by aircrafts flying low over them, both the National Physical Laboratory (N.P.L.) and Civil Aviation Authorities, who were approached by the Archaeological Survey of India, have clarified that effects of vibrations caused by air flights are negligible and of such magnitude that they do not seem to cause any crack or damage to the temples. As such the question of shifting the airport does not arise.

[English]

Report of National Commission on Urbanisation

1873. SHRI RAJVEER SINGH: Will the PRIME MINISTER be pleased to state:

(a) the names of those 58 districts which have been strongly recommended by the National Commission on Urbanisation in the Vol. I of their Report for increasing pace of urbanisation;

(b) whether the Government propose to provide facilities for generating employment opportunities and for their economical/development in the Eighth Five Year Plan;

(c) if so, the details in this regard; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) List of the names of the 58 districts as given in Vol. II of the report of the National Commission on Urbanisation is given in the Statement below.

(b) to (d). The Eighth Five Year Plan (1990-95) is yet to be formulated. Such details of allocations to particular districts will need to be worked out by the respective State Governments in their State Planning exercise.

STATEMENT

1. Ahmedabad
2. Pune
3. Nagpur
4. Kanpur
5. Vishakhapatnam
6. Krishna
7. Dhanbad
8. Sighbhum
9. Ranchi
10. Dhanbad
11. Surat
12. Vadodara
13. Dharwad
14. Ernakulam
15. Indore
16. Jabalpur
17. Gwalior
18. Durg
19. Sundargarh
20. Ludhiana